

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 235
2(ND)16

IN THE MATTER OF:

Mr. Pritam Kumar

... **Applicant/Petitioner**

Vs.

**M/s. Winner Device & Display Pvt. Ltd. &
Ors.**

... **Respondent**

Under Section: 397-398

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Aditya Bisht, Adv; Ms. Manisha Sharma, Adv. for the Petitioner, Mr. K Sunil, Mr. Akash Ojha Advocates for Petitioner, Ms. Kanvi Nagpal

ORDER

Renotify this case on 24.09.2021



(T.S. SINGH)
COURT OFFICER